

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:665  
ANSWERED ON:24.11.2006  
SETTING OF LEGISLATIVE COUNCIL IN STATES  
Sarua Dr. Arun Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the States which have proposed for creation of Legislative Council;
- (b) the deficiencies or requirement, if any, to be met by respective States before Bills are to be introduced; and
- (c) the time by which these bills are likely to be introduced?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE(SHRI K. VENKATAPATHY)

(a) to (c): The State of Assam proposed for creation of Legislative Council in its Legislature vide resolution passed in the Legislative Assembly of Assam dated 29th November, 2005. Now, the Government of Assam has been requested on 27th October, 2006 to furnish its views in the matter and the particulars of local bodies which would be the constituents of the proposed Legislative Council. However, the Central Government has not received any reply from the Government of Assam so far.